

HIGH COURT OF DELHI AT NEW DELHI

Dated 28.10.2009

“URGENT NOTICE

Re: Destruction of Unclaimed Certified Copies and Applications for Supply of Certified Copies (Under Objection) for the Year 2007 and Year 2008.

Advocates/Litigants are requested to kindly contact Copying Agent at the Certified Copy Filing Counter on any working day to collect the certified copies lying ready for delivery pursuant to the applications made in the Year 2007 and 2008. However, the said certified copies, if not collected by 6th December 2009, would be destroyed in the 2nd week of December, 2009, without any further notice.

The Advocates/Litigants are further requested to contact Administrative Officer (Judicial), Copy 'A' in Hall No.4, Ground Floor, Extension Block of the High Court of Delhi on any working day to collect the applications made for supply of Certified Copies during the Year 2007 & 2008 and which are lying under objection, however, the said applications, if not collected for removal of objections, by 6th December, 2009, would also be destroyed in the 2nd week of December, 2009.”

BY ORDER

Sd/-

(RAKESH KAPOOR)
REGISTRAR GENERAL